

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 02-11-2020.

| Sr. No. | Suit No. | Title | Stage of the suit |
|----------------|------------------------------|---|--------------------------|
| 1. | S.C. Suit No. 104936/2011 | SUJAN IMPEX PVT LTD Vs UNIQUE AESTHETICS PVT LTD | NM ORDERS |
| 2. | Sum. Suit 101100/2014 | MAHINDRA RURAL HOUSING FINANCE LTD Vs 1.C.KRISHNAN 2.K.SELVI 3.A.MARIYAPPAN | EX-PARTE JUDGMENT |
| 3. | Sum. Suit 101415/2014 | MAHINDRA RURAL HOUSING FINANCE LTD Vs 1. BHANUDAS PANDIT BADUGE AND ANR | EX-PARTE JUDGMENT |

Sheristedar
Court Room No. 13

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 03-11-2020.

| Sr. No. | Suit No. | Title | Stage of the suit |
|----------------|--------------------------|--|--------------------------|
| 1. | Sum. Suit 100911/2014 | MAHINDRA RURAL HOUSING FINANCE LTD Vs 1. T.RAMAN 2. M.MURUGAN 3. P.MURUSESAN AND ORS | JUDGMENT |
| 2. | S.C. SUI 109767/1982 | G J PATIL Vs ASHA A MASURKAR AND ORS | JUDGMENT |

Sheristedar
Court Room No. 13

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 04-11-2020.

| Sr. No. | Suit No. | Title | Stage of the suit |
|----------------|------------------------------------|--|--------------------------|
| 1. | SUMMARY CIVIL SUIT 373/2017 | M/s. Prime SEMiconductors Vs 1. M/s. Electrical Solutions 2. Mr Sameer Mehniratta 3. Mr Arvind Kumar Gupata RMP Legal | JUDGMENT |
| 2. | SUMMARY CIVIL SUIT 1047/2017 1. | Archana Umesh Thakur Vs 1. Vastu Kirti Engoneering Pvt Ltd 2. Amit Manilal Khandor 3. Sachin Arun Kulkarni | JUDGMENT |

Sheristedar
Court Room No. 13

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 05-11-2020.

| Sr. No. | Suit No. | Title | Stage of the suit |
|----------------|----------------------------------|--|--------------------------|
| 1. | SUMMARY CIVIL SUIT 83/2020 | Manohar Khandu Kalbhor Vs Bharat Dattu Satpute Shri. Rajesh M. Patil | ORDER |
| 2. | SUMMARY CIVIL SUIT 84/2020 | Manohar Khandu Kalbhor Vs Anil Babu Wavle | ORDER |

Sheristedar
Court Room No. 13

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 06-11-2020.

| Sr. No. | Suit No. | Title | Stage of the suit |
|----------------|-----------------------|---|--------------------------|
| 1. | SUMM. SUIT 1340/17 | Mr. Ashok Mangilal Doshi Vs 1. M/s. Impack Machineries (I) Pvt Ltd 2. Mr. Sami Mohammed Syed 3. Mrs. Alifia Sami Syed | N/m ORDER |

Sheristedar
Court Room No. 13

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 07-11-2020.

| Sr. No. | Suit No. | Title | Stage of the suit |
|----------------|-----------------------|---|--------------------------|
| 1. | S.C.SUIT 7032/2002 | THE ORIENTAL INSURANCE CO LTD AND ANR Vs ALL INDIA GOODS TRANSPORT CO. | JUDGMENT |

Sheristedar
Court Room No. 13